## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 264/16	TP 114/17	Hearing	433(e)	Manjunatha Enterprises Vs All Digital Network India Ltd.

SL.	NAME (IN CAPITAL)	petitioner.	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	-	-
1.	V-SREWEUMS	Petition	AD	7

Counsel for petitioner Shri V. Srinivas is present. He attended the court on a notice sent by the Tribunal on the counsel and to the party. Counsel is directed to comply the provisions of I&B Code and no further adjournment will be given.

List it on 05.08.2017.

MEMBER (J)